

Women in Defence forces

1148 SHRIMATI VANDANA CHAVAN: Will the Minister of DEFENCE be pleased to state:

- (a) the number of women officers commissioned in the defence forces *i.e.* Army, Air Force and Navy during the past three years and current year;
- (b) the current number and percentage of women Officers in the defence forces, service-wise;
- (c) the percentage, of women working in the Army Medical Corps' (AMC), Army Dental Corps (ADC) and Military Nursing Service (MNS);
- (d) whether Government has any plans to allow women to hold commanding posts in the armed forces; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) Year-wise induction details of women officers in the three armed forces during the past three years and current year is as follows:

	2017	2018	2019	2020
Indian Army	949	819	364	01
Indian Air Force*	59	59	51	00
Indian Navy	57	38	54	18 (in progress)

*excluding Medical and Dental branch officers.

(b) The number and percentage of women officers in the Indian Navy (except Medical, Dental and MNS branch) is 527 (5.12%). The corresponding figure in respect of Indian Air Forces is 1601 (13.81%). The information in respect of Indian Army in this regard is as under:-

Sl. No.	Arm/Service	Held strength of women officers as on 01 January, 2020	Percentage (%) of women officer against held strength of respective services as on 01 January, 2020
1.	AAD	69	4.14%
2.	Engrs	205	14.07%
3.	Sigs	235	7.71%
4.	ASC	276	11.87%
5.	AOC	303	15.24%
6.	EME	275	7.55%
7.	Int	75	11.26%
8.	Army-Avn	24	3.46%
9.	AEC	83	24.05%
10.	JAG	103	40.23%

The current number and percentage of women officers in Armed Forces Medical Services (AFMS) are as under:

Women Officers	Army (Number/ Percentage)	Air Force (Number/ Percentage)	Navy (Number/ Percentage)	Total
Medical Officers	1185 (21.25%)	265 (29.38%)	141 (20.74%)	1591 (22.22%)
Dental Officers	170 (25.15%)	07 (20.59%)	05 (14.29%)	182 (24.43%)
Military Nursing Service (MNS)	(In all 03 Armed Forces)			4658 (100%)

(d) and (e) Indian Army is committed to comply to the judgement of Hon'ble Supreme Court passed on 17th February, 2020 granting permanent commission to the women officers as per their qualification, professional experience, specialization, if any and organization requirement.

The commanding posts in the Indian Air Force (IAF) are decided purely on merit basis. There is no embargo for detailment of women officers for Commanding Officers' post in the IAF.

Male and female officers inducted into the Navy in various Branches/Cadres/Specialisations under similar schemes are treated at par and without discrimination for posting/billeting.

**Army personnel and civilians killed
in terrorist attacks**

1149. SHRIMATI AMBIKA SONI: Will the Minister of DEFENCE be pleased to state:

(a) the Total number of personnel of armed forces and common citizens killed in various terrorist incidents in Jammu and Kashmir during the last three years, year-wise;

(b) whether there are any guidelines for payment of compensations to the personnel of armed forces who died while on duty and those martyred in action and if so, the details thereof along with the reasons therefor; and

(c) the steps taken by Government for payment of compensation to the deceased armed forces personnel at uniform rates?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (c) Details of Battle Casualties (Fatal) of Armed Forces and citizens occurred in counter terrorist operations in Jammu and Kashmir during the last three years are as under:-

Sl. No.	Years	No. fatal casualties of Armed Forces	No. of fatal casualties of civilians
1.	2017	80	40
2.	2018	91	39
3.	2019	80	39